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GOVERNMENT OF INDIA
MINISTRY OF COMMERCE AND INDUSTRY

PUBLIC NOTICE NO. 47 (RE-2003)/2002-07

NEW DELHI: the 9th February, 2004

In exercise of powers conferred under paragraph 2.4 of the Export and Import Policy, 2002-07, and paragraph 1.1 of Handbook (Vol.1), the Director General of Foreign Trade hereby notifies the revised DEPB rate of the items as annexed to this Public Notice.

This issues in public interest.

(L. Mansingh)
Director General of Foreign Trade

(F.NO. 01/83/162/288/AM03/DES-VIII/Vol-VIII)

Annexure to PUBLIC NOTICE NO. 47 (RE-2003)/2002-07
Dated 9.2.2004

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